

CENTRAL ADMINISTRATIVE TRIBUNA CALCUTTA BENCH

No. OA 350/792/2012

Date of order: 15.11.2017

Present:

Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

SYLVERIUS BECK S/o Late Sylvester Working as Hd. TTE, Kolkata Station, Eastern Railway, Sealdah Division, R/o Shitalatala Road, Bamanmura, P.O.-Badu, P.S.- Barasat, Dist.- North 24 Parganas, Pin - 700124.

...APPLICANT

- 1. Union of India, through General Manager, Eastern Railway, 17 Netaji Subhas Road, Kolkata - 700001
- 2. Divisional Railway Manager, Sealdah Division, Eastern Railway, DRM Building, Sealdah, Kolkata - 700014.
- 3. Sr.Divisional Commercial Manager, Eastern Railway, Sealdah, Kolkata - 700014.
- 4. Divisional Commercial Manager, Eastern Railway, Sealdah, Kolkata - 700014.

...RESPONDENTS.

For the applicant:

None

For the respondents:

Mr.A.K.Banerjee, counsel

ORDER (ORAL)

Ms.Manjula Das, Judicial Member

When the matter was called for none appeared on behalf of the applicant. It is seen from the record that on previous occasions also the applicant went un-represented. It is long pending case since 2012 and the Bench is inclined to dispose of the matter. However, on second call also neither the applicant nor his counsel is present. It is presumed that the applicant is not interested to proceed with the matter. Mr.B.P.Manna, ld. Counsel appeared for the respondents.

2. The OA is therefore dismissed for default. No costs.

